

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

14. IA 5069/2023 IA 2465/2024 in C.P. (IB)/1331(MB)2017

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2024**

**NAME OF THE PARTIES:-** IA 5069/2023 Bhol Ram Steels Private  
Limited Vs. Sunil Kumar Agarwal Liquidator  
Vistar Metal Industries Pvt Ltd  
IA 2465/2024 Vipin Agarwal Vs. Sunil Kumar  
Agarwal  
**IN THE MATTER OF**  
**Satyaprakash Aggarwal & Ors.**  
V/s  
**Vistar Metal Industries Pvt. Ltd.**

**Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 5069 of 2023:-** Counsel, Kunal Kanungo a/w Tanushree Sogani and Atishya Jain appeared for the Applicant, and Counsel, Ayush J Rajani a/w Mitali Bhatt appeared for the Respondent/Liquidator.

Heard, Counsel for the parties for a considerable time, **Reserved for orders.**

**IA 2465 of 2024:-** Counsel, Shadab Jan appeared for the Applicant, Counsel, Kunal Kanungo a/w Tanushree Sogani and Atishya Jain appeared for the Respondent no. 2 and Counsel, Ayush J Rajani a/w Mitali Bhatt appeared for the Respondent no. 1/Liquidator.

Heard, Counsel for the parties for a considerable time, **Reserved for orders.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**